

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK**

O. A. No. 260007672016
Cuttack, this the 6th day of February, 2017

CORAM
HON'BLE MR. R.C. MISRA, MEMBER (A)
HON'BLE MR. S.K. PATTNAIK, MEMBER (J)

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Rajendra Prasad Dash, aged about 41 years, S/o. Late Dasarath Dash, resident of At-Chandeswar, PO-Devidwar, PS-Jajpur, Dist-Jajpur, Odisha, PIN-755007, presently working as Inspector of Posts(IP), Rajborasambar, PO-Rajborasambar, Dist-Bargarh, PIN-768036.

...Applicant

(Advocates: M/s. C. P. Sahani, P.K. Samal, D. P. Mohapatra)

VERSUS
Union of India Represented through its

1. Secretary-Cum-Director General of Posts, Dak Bhawan, Sansad Marg, New Delhi-110116.
2. Chief Post master General, Odisha Circle, At/PO-Bhubaneswar, Dist:-Khurda, Odisha-751001.
3. Postmaster General, Sambalpur region, Sambalpur-768001.
4. Superintendent of Post Offices, Keonjhar Division, Keonjhargarh-758001.
5. Jyotirmayee Mallick, Presently Inspector of Posts, Cuttack West Sub-Division, Dist-Cuttack, Pin-753002.
6. Monalisha Das, Presently assistant Superintendent of Post Offices(OD), O/o-Senior Superintendent of Post Offices, Cuttack City Division, Cuttack-753001.
7. DebasisSatpathy, Presently Inspector of Posts, Soro Sub-Division, Dist-Balasore, Pin-756045.

... Respondents

(Advocate: Mr. S. Behera)

ORDER (Oral)

R.C.MISRA, MEMBER(A):

In view of the resolution dated nil passed by the CAT Bar Association, Cuttack lawyers have abstained from attending Court work till 06.02.2017. Hence neither of the parties appeared when called.

2. Perused the materials placed on record. The applicant in this O.A. has approached this Tribunal challenging the orders of the Respondents-Department dated 11.07.2016 (Annexure-A/6) in which the Department has mentioned that erroneously the name of then applicant got excluded from the list of nominees from cash and gold certificate award for the year 2013-14 in recognition of his excellent performance. On 02.12.2016 the matter was taken up for admission. Mr. S. Behera, Ld. SCGPC appearing for the Respondents was allowed two weeks' time to obtain instructions regarding the present position. Till now no instruction, has been furnished by the Ld. SCGPC. Since the Departmental Authorities have admitted that the applicant had done excellent performance in procuring RPLI business during the financial year 2013-2014 and was eligible to get the cash and gold certificate award but his name was erroneously excluded from the list of nominees. We are not inclined to issue notice in this matter. In view of this, at the stage of admission, without expressing any opinion on the merit of the matter, we dispose of this O.A. by directing Respondent No.2 i.e., the Chief Post Master General, Odisha Circle, Bhubaneswar to re-consider the grievance of the applicant in the light of their own orders dated 11.07.2016 (Annexure-A/6) and dispose of the representation dated 15.01.2016 (Annexure-A/) with a reasoned and speaking order and communicate the decision thereon to the applicant within a period of 60 (Sixty) days from the date of receipt of this order.

3. With the observation and direction as aforesaid, the O.A. is disposed of at the stage of admission itself. No costs.

4. Copy of this order along with paper book of O.A. be sent to Respondent No.2 by Sped Post at the cost of the applicant for which postal requisites may be deposited by 09.02.2017.

(S.K.PATTNAIK)
MEMBER (J)

(R.C.MISRA)
MEMBER(A)

K.B.

